

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

CP No.442/2016  
OA No.1937/2014

New Delhi this the 6th day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Mr. P.K. Basu, Member (A)**

Tika Singh, aged 49 years  
S/o Sh. Kewal Singh  
Working as Senior Sector (Section) Officer (Accounts)  
Under Sr. DFM, New Delhi  
R/o Vill. & PO Sutana, Distt. Panipat (Har). ...Petitioner

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri A.K.Puthia, General Manager  
Northern Railway, Baroda House  
New Delhi.
2. Dr. Sunil Kapur,  
The Chief Medical Director  
Northern Railway, Baroda House  
New Delhi.
3. Dr. Padam Singh Negi,  
The Chief Medical Superintendent, tor,  
Northern Railway Divisional Hospital  
Near Old Delhi Railway Station, Delhi. ...Respondents

(By Advocate:Shri V.S.R.Krishna)

**O R D E R (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

When the matter is taken up for hearing, learned counsel for the respondents while furnishing compliance affidavit, including the order passed by them whereunder it was stated that an

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(2)

amount of Rs.1,23,226/- has been transferred to the applicant's account through electronic mode and accordingly prays that the C.P. may be closed.

2. In the circumstances and in view of the substantial compliance made by the respondents, the C.P. is closed. Notices are discharged. However, the applicant is at liberty to avail his remedy in accordance with law, if he is still having any other grievances. No costs.

**(P.K. Basu)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/kdr/